

Sinnar Thermal Power Limited - Under CIRP List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Date of Commencement of CIRP- 19th September, 2022, Claims updated as on 01.09.2025													
Annexure 4 List of Unsecured Financial Creditor (Other than the financial creditor belonging to any class of creditor)													
Sl No.	Name of creditor	Details of claim received		Details of claim Admitted					Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	RR Infralands Private Limited	30.01.2024	201,948,310.00	160,821,000.00	Unsecured Financial Creditor	Nil	Yes	-	-	Nil	41,127,310.00	-	Related Party to Corporate Debtor - (Admitted Amount modified on 14.03.2024)
2	Rattan India Power Limited	31.01.2024	773,356,037.00	693,902,037.00	Unsecured Financial Creditor	Nil	Yes	-	-	Nil	79,454,000.00	-	Related Party to Corporate Debtor - (Admitted Amount modified on 13.03.2024)
	Total		975,304,347.00	854,723,037.00		-		-	-	-	120,581,310.00	-	